

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1147(KB)2020
IA(I.B.C)/786(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	JANPRAGATI COMMODITIES PVT. LTD. VS RADISSION RESOURCES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Rakhi Purnima Paul, Adv.] For the Liquidator

O R D E R

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/786(KB)2024**
 - a. This IA has been filed by the Liquidator for taking on record 5th Progress Report which is at Page No. 11 onwards. This IA is accompanied by an Affidavit of Liquidator which is at Pages 9 and 10.
 - b. The 5th Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. Post the matter on **30/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**